

**Salaries of Generalists**

8950. SHRI DINEN BHATTACHARYYA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that there is a big difference in the salary of the Generalists and Generalists of Electrical Division such as Superintendent, Head Clerk, Clerk, peon of NDMC;

(b) if so, the reason for the anomaly thereof; and

(c) the reaction of Government thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) to (c). The difference in emoluments of the two categories of staff is because the pay scales of Electricity workers including persons working in Rates and Meter Reading Branches dealing with Electricity work and the persons working in Electric Establishment of NDMC have been revised on the lines of revision of pay scales in DESU, consequent on Sivasankar Committee Report whereas relevant recommendations of the Pay Commission have been adopted for other NDMC employees, in the same form as have been accepted by the Government of India. Formation of a separate cadre for the electricity department is under consideration of the NDMC.

**Working of telephone exchange of Malegaon**

8951 SHRI Z. M. KAIHANDOLE: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether there were complaints regarding working of telephone exchange of Malegaon, District Nasik (Maharashtra);

(b) whether these complaints are mainly due to manual operation system; and

(c) if so, whether the Government propose to change the working of Malegaon Telephone Exchange from manual-operation system to auto-operation system?

THE MINISTER OF COMMUNICATIONS (DR. SHANKER DAYAL SHARMA): (a) Yes, Sir,

(b) and (c). A few complaints relate to manual telephone operations. There is a proposal to change from manual to automatic system during the 5th Plan period.

**Sale of Cars by M.P.s.**

8952. SHRI BHOGENDRA JHA: Will the Minister of INDUSTRY AND CIVIL SUPPLIES be pleased to refer to the reply given to the Unstarred Question No. 6301 on the 16th April, 1975 regarding purchase of cars from M.P.s quota and state:

(a) the break-up of the members from the Lok Sabha and Rajya Sabha respectively who have purchased cars from the M.P.s quota and those who sold them within the barred time limit; and

(b) the list of names of the 17 M.P. who sold car within the barred time-limit and reasons for permitting them to sell the same?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI A. C. GEORGE): (a) & (b). The break-up of M.P.s who have purchased cars from M.P.s quota during the period March, 1971 to September, 1975 is given below:—

Lok Sabha	...	344
Rajya Sabha	..	145

(ii) The break-up of 17 M.P.s who were permitted to sell cars within the barred time limit is as follows:—

Lok Sabha
Rajya Sabha

(b) Permission was accorded either because the M.P. did not want to maintain a car any longer or because the car did not render service efficient enough to enable the M.P. to discharge his public duties satisfactorily. Government does not maintain list of M.P.s who, in fact, sold the cars in pursuance of permission given.

**Rohilkhand Postal Division**

8953. SHRI MOHAN SWARUP: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether in Rohilkhand Postal Division in Uttar Pradesh Circle, a number of highway robberies pertaining to Postal Department as well as of fraudulent withdrawals from Postal Saving Bank have occurred during the last financial year,

(b) if so, the facts thereof; and

(c) what action has been taken by Government in this regard?

THE MINISTER OF COMMUNICATIONS (DR SHANKER DAYAL SHARMA). (a) There was one case of highway robbery in which a Cash Overseer was looted on way to Bareilly Head Office and there were two cases of suspected fraudulent withdrawals from the Saving Bank accounts, one at Allapur Post Office (Padaun) and the other at Bareilly Head Office during the last financial year.

(b) In the highway robbery case an amount of Rs. 18147/- was looted from the custody of Shri Ahmed Bux Cash Overseer, Bareilly Head Office between Air Force Station Post Office and Izatnagar, when he was carrying the amount to Bareilly Head Office. In the Allapur case, the Subpostmaster of that office is suspected to have forged the signature of the depositor Shri Banwari Lal Saxena or obtained

his signature on blank form of application and made fraudulent withdrawal of Rs. 11668/-.

In the Bareilly Head Office case Shri R. K. Dhusia, L. D. C. of Savings Bank Control Organisation is suspected in the fraudulent withdrawal of Rs. 19779.02 in the Account No. 164840.

(c) All these cases were reported to the police. In the robbery case three persons have been arrested and challaned. In the two alleged Savings Bank fraud cases police investigations are in progress and two employees of the Department have been suspended on the basis of departmental enquiries.

**Difference in Grades of Draftsman in Survey of India**

8954. SHRI MADHURYA HALDAR: Will the Minister of PLANNING be pleased to state:

(a) whether there is difference in Grades of Draftsman, Division I and others holding charges of Drawing Sections as Section Officers in the Survey of India;

(b) if so, the reasons therefor; and

(c) steps proposed to be taken to remove this difference?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI VIDYA CHARAN SHUKLA): (a) and (b). Normally, Draftsman Division I are placed in-charge of Drawing Sections in the Survey of India. However, in the exigencies of service, it may sometimes become necessary to put other officers belonging to higher, equivalent or even lower grades in temporary or current charge of these sections.

(c) Does not arise.